

(b) the total number of employees under this Organisation;

(c) whether in the recent past the efficiency in the Weaving Department of the mill has come down to 52 per cent or less; if so, the reasons for the same and whether somebody has been held responsible for the present state of affairs in this mill, and

(d) the steps Government propose to take to improve the conditions in the Swadeshi Cotton Mill, Kanpur?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH)

(a) The installed capacity as at the end of November, 1975 was 84,372 spindles and 1944 looms

(b) 6789 permanent and 1290 temporary workers were on roll in November, 1975

(c) The lowest average monthly efficiency during 1975 is reported to be 57.3 per cent in the month of August 1975, reportedly due to adverse labour management relations

(d) The mills are reported to be in financial difficulty and are in touch with the UP Government for a guarantee of loan from the Banks

12 hrs

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF INDUSTRIAL FINANCE CORPORATION OF INDIA FOR 1975

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE) I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Industrial Finance Corporation of India for the year ended the 30th June, 1975, along with the statement showing the Assets and Liabilities and Profit and Loss Account of the Corporation, under sub-section

(3) of section 35 of the Industrial Finance Corporation Act, 1946 [Placed in Library See No LT-10288/76]

INTERNATIONAL AIRPORTS AUTHORITY (AMENDMENT) RULES, 1975

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH) I beg to lay on the Table a copy of the International Airports Authority (Amendment) Rules, 1975 (Hindi and English versions) published in Notification No SO 450(E) in Gazette of India dated the 27th August, 1975 together with corrigendum thereto published in Notification No SO 536(E) (English Version) and SO 537(E) (Hindi version) in Gazette of India dated the 26th September, 1975 under sub section (3) of section 36 of the International Airports Authority Act, 1971 [Placed in Library. See No LT-10281/76]

ANNUAL ADMINISTRATION REPORT OF TEA BOARD FOR 1973-74 AND AUDIT REPORT FOR 1971-72, ETC. TOBACCO BOARD RULES 1976, RUBBER ETC (AMEND.) RULES ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH) I beg to lay on the Table —

- (1) A copy of the Annual Administration Report (Hindi and English versions) of the Tea Board for the year 1973-74
- (2) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Tea Board for the year 1971-72 along with the statements of Accounts
- (3) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Tea Board for the year 1972-73 along with the statements of Accounts. [Placed in Library. See No LT-10282/76]

[Shri Vishwanath Pratap Singh]

- (4) A copy of the Tobacco Board Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 1(E) in Gazette of India dated the 1st January, 1976, under sub-section (3) of section 32 of the Tobacco Board Act, 1975. [Placed in Library. See No. LT-10283/76.]
- (5) A copy of the Rubber (Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 2402 in Gazette of India dated the 20th September, 1975, under sub-section (3) of section 25 of the Rubber Act, 1947. [Placed in Library. See LT-10284/76.]
- (6) A copy of the Annual Report (Hindi and English versions) on the activities of the Rubber Board for the year 1972-73. [Placed in the Library. See No. LT-10285/76.]
- (7) A copy of the Annual Report (Hindi and English versions) on the activities of the Rubber Board for the year 1973-74. [Placed in Library. See No. LT-10285/76.]
- (8) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Rubber Board for the year 1971-72 along with the statement of Accounts. [Placed in Library. See No. LT-10285/76.]
- (9) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Rubber Board for the year 1972-73 along with the statement of Accounts [Placed in Library. See No. LT-10285/76.]
- (10) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (1) Review by the Government on the working of the Export Credit and Guarantee

Corporation Limited, Bombay for the year 1974.

- (ii) Annual Report of the Export Credit and Guarantee Corporation Limited, Bombay, for the year 1974 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10286/76.]

ANNUAL REPORT OF NATIONAL BOOK TRUST INDIA AND SCHOOL OF PLANNING AND ARCHITECTURE, NEW DELHI FOR 1974-75

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the Table:—

- (1) A copy of the Annual Report (Hindi and English versions) of the National Book Trust India for the year 1974-75. [Placed in Library. See No. LT-10287/76.]
- (2) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, New Delhi, for the year 1974-75. [Placed in Library. See No. LT-10288/76.]

12.03 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES

SHRI G. G. SWELL (Autonomous Districts): I beg to lay on the Table Minutes of the Fifty-eight to Sixty-second sittings of the Committee on the Private Members' Bills and Resolutions, held on the 8th May, 1975 and the 6th, 12th, 21st and 27th January, 1976.